CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

MISCELLANEOUS APPLICATION NO. 170/00414/2017 IN ORIGINAL APPLICATION NO. 170/00803/2016

DATED THIS THE 25TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

- Union of India,
 By Secretary,
 Department of Posts,
 Dak Bhavan,
 New Delhi 110 001.
- 2. The Chief Postmaster General, Karnataka Circle, Bengaluru – 560 001.
- 3. The Postmaster General, N.K. Region, Dharwad 580 001.
- 4. The Superintendent of Post Offices,
 Belgaum Division,
 Belgaum 590 001.Applicants in MA/Respondents in OA

(By Shri J. Bhaskar Reddy, Senior Central Government Counsel)

Vs.

R.Y. Devashetti, S/o Yallappa Devashetti, Aged 53 years, Working as Postmaster Grade-III, Head Post Office, Dharwad – 580 001

....Respondent in MA/Applicant in OA

MA No.

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170/00414/2017/CAT/BANGALORE

(By Advocate Shri A.R. Holla)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

In the circumstances of the case being in a very small compass, some kind of internal machinations resulted in the litigation. One has to assume that the colour of suspicion still remains. There is no merit in the application for extension of time. MA is dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

/ksk/